

**DISTRICT & SESSIONS COURT,
DADRA & NAGAR HAVELI,
SILVASSA.**

No. DC/DNH/COVID/Holiday/2021/676

Date: 13/04/2021.

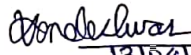
- READ:**
- 1] The Hon'ble High Court, Bombay Letter No.Insp-I/32/2021, dated 12th April 2021.
 - 2] The Hon'ble High Court, Bombay Letter No. RG/1611/33/2021, dated 09th April 2021.
 - 3] This Office Order No.32/2021, dated 10th April 2021.

ORDER
NO.33/2021

The Hon'ble High Court vide letter dated 12/04/2021, under reference one above, has been pleased to suspend the functioning of all the subordinate Courts in the State of Maharashtra and Goa and Union Territory of DNH & DD upto 18/04/2021, by way of declaring holidays on **15th and 16th of April, 2021.**

Therefore, in view of Hon'ble High Court directions, there will be holiday on **15th and 16th April, 2021** for the District & Session Court and its subordinates Courts of D&NH, Silvassa and in lieu thereof there will be working day on following dates.

Holiday declared	Working day declared
12/04/2021	12/06/2021
15/04/2021	26/06/2021
16/04/2021	10/07/2021
17/04/2021	24/07/2021


[Ms. U.M. Nandeshwar]
Principal District & Sessions Judge,
Dadra and Nagar Haveli,
Silvassa
(UTDN01 - MH02331)

Copy forwarded w. cs. to:

- 01] The Hon'ble Registrar General, Appellate Side, High Court, Bombay.
- 02] The Hon'ble Registrar (Inspection-I), High Court, Appellate Side, Bombay.
- 03] The Principal District & Sessions Judge, Daman & Diu.
- 04] The District & Sessions Judge, Palghar, Dist- Thane.
- 05] The Civil Judge (SD) & C.J.M., Silvassa.
- 06] The Jt. Civil Judge (J.D.) & Judicial Magistrate (F.C.), D&NH, Silvassa.
- 07] The Civil Judge & Judicial Magistrate (F.C.), Dahanu, Dist-Thane.
- 08] The President/Secretary, Silvassa Bar Association
- 09] The President/Secretary, D&NH Bar Association
- 10] The Public Prosecutor Dadra & Nagar Haveli, Silvassa.
- 11] The Govt. Pleader Dadra & Nagar Haveli, Silvassa.
- 12] The Asstt. Public Prosecutor, Silvassa.
- 13] The Police Inspector Silvassa / Khanvel.
- 14] The Jail Superintendent, Sub Jail, Silvassa.
- 15] All the Heads of Offices Dadra & Nagar Haveli, Silvassa for information.

Tel. No.022 22673675 (O)
E-mail : rginsp-bhc@nic.in

No.: Insp-I/ 32 /2021
Date : 12.04.2021

From,
Dinesh P. Surana,
Registrar Inspection-I,
High Court of Bombay (AS),
Mumbai - 400 032.

To,

1. All the Principal District and Sessions Judges,
2. The Principal Judge, City Civil & Sessions Court, Gr. Mumbai,
3. The President, Industrial Court, Mumbai,
4. The President, Maha. State Co.Opp. Appellate Court, Mumbai,
5. The Chief Judge, Court of Small Causes, Mumbai,
6. The Member Secretary MSLSA, Mumbai,
7. The Principal Judges, Family Courts,
8. All Heads of the Establishment under the Bombay High Court in the States of Maharashtra & Goa and UT of DNH & DD.

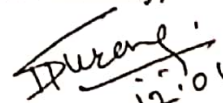
Subject : Declaration of 15.04.2021 and 16.04.2021 too as holidays.

Respected Sir / Madam,

Apropos the above subject, I am under directions to inform your goodself that the Hon'ble Administrative Judges' Committee has been pleased to –

1. Suspend the functioning of all the subordinate Courts in the States of Maharashtra and Goa and Union Territory of DNH & DD up to 18.04.2021, by way of declaring holidays on 15th and 16th of April, 2021 too. AND
2. Allow you to fix any suitable days to compensate these holidays (i.e. of 4 dates – 12.04.2021 and 15.04.2021 to 17.04.2021) at your ends, on some other days, as per your administrative convenience, under intimation to the office of Registrar (Inspection-II).

Yours Faithfully,


12.04.2021
(Dinesh P. Surana)
Registrar Inspection-I